NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

64

C.A No. 632/(MAH)/2014

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

NAME OF THE PARTIES: M/s. Franke Faber (I) Ltd.

Cs faway G. Chay Sac

SECTION OF THE COMPANIES ACT: 441 of the Companies Act, 2013.

S. No. NAI

DESIGNATION

SIGNATURE

<u>ORDER</u> <u>CA 632/441/NCLT/MB/MAH/2014</u>

At request of the parties, list this matter on 31.7.2017

, Sd/-

V. NALLASENAPATHY Member (Technical)

Λ

B.S.V. PRAKASH KUMAR

Member (Judicial)